

ITEM NO.2

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).811/2017

MOHD. SHAREEF KHAN

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

[ONLY IA NO. 10014/2024 IS LISTED UNDER THIS ITEM]
IA No. 10014/2024 - EARLY HEARING APPLICATION

Date : 08-09-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. T.N. Singh, AOR
Ms. Rajshree Singh, Adv.
Mr. Kumar Gaurav, Adv.

For Respondent(s) Mr. Shashank Shekhar Singh, AOR
Ms. Anushri Singh, Adv.
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 10014/2024

List the application for early hearing after six months.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR